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THE CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH, ALLAHABAD

- 803 -

O.A.No. 93/93

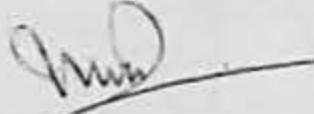
Balram Prasad and others Vs. Union of India & Ors.

25-08-93

HON'BLE MR MAHARAJDIN, MEMBER(J)

None is present for applicants. Shri C.S.SINGH learned counsel for respondents has again stressed that the impugned order of transfer has already been implemented, as such the application has become infructuous. It seems that for these reasons the applicant is not interested to prosecute the case.

The O.A. is accordingly dismissed in default of the applicant.



MEMBER-J

DATED: Allahabad, August 25, 1993.

(VKS PS)

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